

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3450
TO BE ANSWERED ON-12/03/2026

Pucca Houses for ST Families under PM-JUGA

3450. Shri Ramasahayam Raghuram Reddy:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the progress of the PM Janjatiya Unnat Gram Abhiyan in constructing 20 lakh pucca houses for Scheduled Tribes families, including the number of houses sanctioned, under construction and completed so far, State-wise;
- (b) the criteria being used to identify eligible Scheduled Tribes families for housing benefits under the said Abhiyan in the State of Telangana and the details thereof; and
- (c) the timeline fixed for completion of the said housing initiative?

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a) : Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA) , launched by the Hon'ble PM on October 2, 2024, as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), aims to saturate infrastructural gaps , improve access to health, education, Anganwadi facilities and providing livelihood opportunities to tribal people of 63,843 villages in 549 districts and 2,911 blocks across 30 States/UTs.

One of the key interventions under the program is the construction of pucca houses for Scheduled Tribe (ST) families, which is being implemented by the Ministry of Rural Development. Against the target of 20 lakh pucca houses under DAJGUA, a total of 12,89,251 houses have been sanctioned across various States and Union Territories, out of which 7,60,034 houses have been completed so far. The State/UT-wise progress of houses sanctioned and completed are at **Annexure**.

(b): Villages under DAJGUA are identified based on the criteria that they either have a population of 500 or more with at least 50% Scheduled Tribe (ST) population, or are located in Aspirational Blocks with at least 50 ST population. Scheduled Tribe families living in these selected tribal-majority villages across the country, including the state of Telangana, who lives without any shelter or households living in homes with kuccha walls and kuccha roofs or houses with zero, one, or two rooms as per the Socio Economic and Caste Census (SECC) 2011.

(c): The Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) period is from 2nd October, 2024 to 31st March, 2029.. The interventions undertaken under the program, including the housing initiative, are expected to be completed during this period.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3450 for answer on 12.03.2026

Name of the state	Sanctioned houses	Completed houses
ANDHRA PRADESH	1	1402
ARUNACHAL PRADESH*	0	780
ASSAM	54610	69747
BIHAR	17	222
CHHATTISGARH	309603	180431
DADRA AND NAGAR HAVELI *	0	1767
DAMAN AND DIU*	0	10
GUJARAT	73427	72378
HIMACHAL PRADESH	2345	1115
JAMMU AND KASHMIR	21	18912
JHARKHAND	55160	5301
KARNATAKA	11565	2110
KERALA	756	122
MADHYA PRADESH	298037	118322
MAHARASHTRA	335939	76711
MANIPUR	951	4167
MEGHALAYA*	0	39412
MIZORAM*	0	6720
NAGALAND*	0	16481
ODISHA	17521	88799
RAJASTHAN	129188	43680
SIKKIM*	0	8
TAMIL NADU	110	502
TRIPURA*	0	10543
UTTAR PRADESH*	0	67
UTTARAKHAND*	0	23
WEST BENGAL*	0	302
Grand Total	1289251	760034

* Sanction before launch of DAJGUA. However, completed during DAJGUA period.
